

FORM-G
INVITATION FOR EXPRESSION OF INTEREST
FOR JMS LOGISTICS AND EXPRESS PRIVATE LIMITED
OPERATING IN CARGO & COURIER INDUSTRY, MUMBAI

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	M/s. JMS Logistics and Express Pvt. Ltd. PAN –AADCJ3864B CIN: U64204MH2014PTC256722
2.	Address of the registered office	Registered office: Shop 28, Goyal Trade Centre, Shantivan, Borivali East, Mumbai, Maharashtra-400066
3.	URL of website	Not Applicable
4.	Details of Place where majority of fixed Assets are located	The Company has No Fixed Assets
5.	Installed capacity of main products/ services	Not Applicable as the Company has no Manufacturing Operations.
6.	Quantity and value of main products/ services sold in last financial year.	The Company has no material business operations in the last financial year.
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	Details can be obtained by sending an email at: cirpofjms@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be obtained by sending an email at: cirpofjms@gmail.com
10.	Last date for receipt of expression of interest	28 th August, 2024
11.	Date of issue of provisional list of prospective resolution applicants	07 th September, 2024
12.	Last date for submission of objections to provisional list	12 th September, 2024
13.	Date of Issue of final list of prospective resolution applicant	22 st September,2024
14.	Date of Issue of information memorandum, evaluation Matrix and Request for resolution plans to prospective resolution applicants	27 th September,2024
15.	Last date of Submission of Resolution Plan to AA	27 th October, 2024
16.	Process email id to submit Expression of Interest	cirpofjms@gmail.com



Gaurav Mittal

Sd/-

Mr. Gaurav Mittal

Resolution Professional for JMS Logistics and Express Pvt Ltd
Registration No.: IBBI/PA-001/IP-P-02713/2022-23/14140
 23-A, 2nd Floor, Ch. Kishan Chand Complex, Jwala Heri,
 Paschim Vihar, New Delhi-110063

Date – 13.08.2024

Place- New Delhi